

- (2) A Copy of the Forty-fifth Report of the Law Commission on civil Appeals to the Supreme Court on a certificate of fitness under Article 133 of the Constitution. [Placed in Library See No. L T—1390/72]

STATEMENT ON EXPORT
STATISTICS, 1970-71

THE MINISTER OF FOREIGN
TRADE (SHRI L. N. MISHRA) : I beg to lay on the Table a statement on exports statistics for 1970-71. [Placed in Library. See No. L. T—1391-72]

ANNUAL REPORT OF EXPORT INSPECTION
COUNCIL AND AGENCIES, AND NOTI-
FICATION RE. MANAGEMENT OF MUIR
MILLS LTD., KANPUR AND UNDER
EXPORT (QUALITY CONTROL
AND INSPECTOIN ACT,
1963 ETC, ETC.

SHRI L. N. MISHRA : On behalf of
Shri A. C. George,

I beg to lay on the Table—

- (1) A Copy of the Annual Report (Hindi and English versions) of the Export Inspection Council and Agencies for the year 1970-71. along with the Audited Account. [Placed in Libray. See No. LT—1392/72]
- (2) A copy of Notification No. S. O. 5535 (Hindi and English versions) published in Gazette of India dated the 20th December, 1971 regarding management of the Muir Mills Limited, Kanpur, under sub-section (2) of section 18A of the Industries (Development and regulation) Act, 1951. [Placed in Library. See No. LT—1393/72]
- (3) A copy each of the following Notifications (Hindi and English versions) under sub.section (3) of sestion 17 of the Export (Quality Control and Inspection) Act, 1963 :—

- (i) The Export of Transmission Line Towers (Quality Control and Inspection) Rule, 1971, published in Notification No. S. O. 5577 in Gazette of India dated the 25th December, 1961. [Placed in Library See No. LT—1394/72]
- (ii) The Export of Jute Products (Quality Control and Inspection) Amendment Rules, 1972, published in Notification No. S. O. 303 in Gazette of India dated the 15th January, 1972. [Placed in Librara See No. LT—1395/72]
- (iii) The Export of Coir Products (Inspection) Amendment Rules 1972, published in Notification No. S. O. 38-E in Gazette of India dated the 18th January, 1972. [Placed in Library See No. LT—1396/72]
- (iv) The Export of Coir Yarn (Inspection) Amendment Rules, 1972, published in Notification No. S.O. 38A(E) in Gazette of India dated the 18th January, 1972. [Placed in Library. See No. LT—1396/72]
- (v) The Export of Coir Products (Inspection) Second Amendment Rules, 1972, published in Notification No. S.O. 855 in Gazette of India dated the 4th March, 1972. [Placed in Library. See No. LT—1397/72]
- (vi) The Export of Coir Yarn (Inspection) Second Amendment Rules, 1972, published in Notification No. S.O. 856 in Gazette of India dated the 4th March 1972. [Placed in Library. See No. LT—1398/72]

12.14 hrs.

ASSENT TO BILLS

SECRETARY : Sir, I lay on the Table following nine Bills passed by the Houses of Parliament during the last Session and assented to since a report was last made to the House on the 23rd December, 1971 :—